

OFFICE OF THE DISTRICT & SESSIONS JUDGE, DARBHANGA

Order No. 256 /G of 2021

The Hon'ble High Court, Patna vide letter No. 35870-35906/A.D. Misc. dated 18.08.2021, inviting reference to Hon'ble Court's earlier letter No. 33722-758/A.D. (Misc.) dated 29.08.2020 on the subject regarding functioning of the Sub-ordinate Courts of Bihar through physical mode alongwith virtual mode, have been pleased to direct **to open the Courts in physical mode to the extent it is possible, alongwith virtual mode. This hybrid mode be implemented on experimental basis**, in consultation with the Hon'ble Inspecting Judge of the Judgeship. The Hon'ble Court vide letter No. 33722-758/A.D. (Misc.) dated 29.08.2020 had directed to evolve mechanism for taking up all categories of cases and all types of matters including recording of evidences and final hearing. Further, the Hon'ble Court has directed to explore possibility of running certain number of Courts in physical mode to the extent possible.

Accordingly, all the courts of Darbhanga Judgeship will run in **Physical mode** from 10:30 AM onwards for the days mentioned against their name from **05.10.2021 to 03.11.2021** in the following manner, **subject to the condition of any further direction of the Hon'ble Court in this regard.**

Darbhangha Sadar		
	Name of Judicial Officers with Designation	Days on which the Court will function in Physical mode
A	B	C
1	SRI RUDRA PRAKASH MISHRA DISTRICT & SESSIONS JUDGE, DARBHANGA	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
2	SRI SANJAY AGARWAL 1 st ADDL. DISTRICT & SESSIONS JUDGE-cum-SPECIAL JUDGE, SC/ST ACT, DRUGS & COSMETIC ACT & (I/C Principal Judge, Family Court, Darbhanga)	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
3	SRI MANOJ KUMAR DWIVEDI 2 nd ADDL. DISTRICT & SESSIONS JUDGE-CUM- SPECIAL JUDGE, EXCISE ACT	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
4	SRI HAMBIR SINGH BAGHEL 3 rd ADDL. DISTRICT & SESSIONS JUDGE	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
5	SRI SAMPAT KUMAR 7 th ADDL. DISTRICT & SESSIONS JUDGE	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
6	SRI MD. ANAYAT KARIM 4 th ADDL. DISTRICT & SESSIONS JUDGE	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
7	SRI UDAY PRATAP SINGH 5 th ADDL. DISTRICT & SESSIONS JUDGE	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
8	SRI BINAY SHANKAR P.O. of Exclusive Special Court under POCSO Act	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
9	SRI SANJEEV KUMAR SINGH 9 th ADDL. DISTRICT & SESSIONS JUDGE	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
10	SRI PRABHAT KRISHNA 10 th ADDL. DISTRICT & SESSIONS JUDGE	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
11	SRI SANJAY PRIYA 11 th ADDL. DISTRICT & SESSIONS JUDGE	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov

12	MS. ANUPAM KUMARI 8 th ADDL. DISTRICT & SESSIONS JUDGE	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
13	SRI DEEPAK KUMAR-II 13 th ADDL. DISTRICT & SESSIONS JUDGE	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
14	SRI DEEPAK KUMAR-III SUB-JUDGE-IV-cum-ACJM-IV	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
15	MD. FIROZ AKRAM A.C.J.M.-VIII-cum-SUB-JUDGE-VIII & (I/C CJM & I/C ACJM-I)	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
16	SRI ROHIT KUMAR-I SUB-JUDGE-V-cum-A.C.J.M.-V (& I/C SDJM)	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
17	SRI ASHWANI KUMAR PRINCIPAL MAGISTRATE, JUVENILE JUSTICE BOARD, DARBHANGA	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
18	Ms. ROMI KUMARI J.M.1 st CLASS-cum-Addl. Munsif-CUM-SPECIAL MAGISTRATE, RICE MILL CASES (I/C of Munsif-I & Munsif-II, Darbhanga)	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
19	SRI GAUTAM KUMAR J.M.1 st CLASS (I/C COURT OF MS. TANYA PATEL, JMFC- CUM-SPL COURT, N.I. ACT)	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
20	SRI SANDEEP KUMAR SINGH J.M.1 st CLASS	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
21	SRI DHEERAJENDRA PATANJALI J.M.1 st CLASS	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
22	SMT. SMITA KUMARI J.M.1 st CLASS	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
23	SRI SUDHIR KUMAR PASWAN J.M.1 st CLASS	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
24	SRI LALAN KUMAR RAZAK J.M.1 st CLASS	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
25	SRI AMIT KUMAR SINGH J.M.2 nd CLASS	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
26	MS MANISHA KUMARI J.M.2 nd CLASS	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
27	MS NEHA NEHARIKA J.M.2 nd CLASS	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
28	SRI CHANDAN THAKUR J.M.2 nd CLASS	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov

Benipur Sub-division

1	SRI DHARMENDRA KUMAR SINGH 1 st ADDL. DISTRICT & SESSIONS JUDGE	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
2	SRI AVINASH KUMAR-II, 2 nd ADDL. DISTRICT & SESSIONS JUDGE	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
3	SRI KRISHNA GOPAL, 3 rd ADDL. DISTRICT & SESSIONS JUDGE	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
4	SRI AMIT ANAND SUB-JUDGE-I-CUM-A.C.J.M-I	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
5	SRI PRANAV KUMAR BHARTI SUB-JUDGE-II-CUM-A.C.J.M-II (I/C SDJM)	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
6	SRI SANJEEV KR. PANDEY Sub-Judge-III-Cum-ACJM-III (I/C Munsif-cum- J.M. 1 st Class)	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov

Biraul Sub-division

1	SRI RANJIT PRASAD SUB-JUDGE-I-CUM-A.C.J.M.	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
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2	SRI KUMAR SUDHANSU SUB-JUDGE-III-CUM-A.C.J.M-III	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
3	SRI MAHENDRA PRASAD YADAV SUB-JUDGE-IV-CUM-A.C.J.M-IV	05 Oct, 08 Oct, 22 Oct, 25 Oct, 27 Oct, 29 Oct, 01 Nov, 03 Nov
4	SRI DINESH MANI TRIPATHI J.M.2nd CLASS	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov
5	SRI KUMAR SHASHI J.M.2nd CLASS	06 Oct, 21 Oct, 23 Oct, 26 Oct, 28 Oct, 30 Oct, 02 Nov

Further, on the days when the courts are not running in Physical mode will run in Virtual mode and the Virtual court proceedings may be held by the video conferencing via '**Google-meet App**' or any other **likewise app**. The link for video conferencing shall be provided to all stakeholders as per convenience of respective presiding Officers. **For any inconvenience, the stakeholders may contact the concerned B.C. / O.C. and System Officer / System Assistants. All the Judicial Officers are requested/directed to do virtual Courts from their chambers. For the Officers who want to do virtual courts through studio based virtual court-room, the Nodal Officer, the System Officer & the Court Manager will do proper arrangement for their convenience.** Further, the learned **Advocates** are also requested to participate in virtual court proceedings **from their residence or the place they deem fit**. The Ld. Advocates, who haven't the facility of video conferencing in his/her mobile or laptop, they may participate in the Virtual Court proceeding from the Virtual Conference room earlier arranged for the same and the System Officer/System Assistants in assistance with Data Entry Operators shall ensure flawless and un-interrupted Video Conferencing facility remains functional in this Virtual Court-room.

All the Courts are directed/requested to ensure **minimum sitting arrangement** of chair in Izlas of **respective Court room**, which will run in **physical mode** for ld. Advocates, who are moving their case.

Further, **filing will be taken through E-filing mode & physical mode also**. The petitions received through e-filing/physical will be listed **after two days** in cause list. The judicial Officers will ensure to send a copy of the **Advance Cause list** of their own Court/ in-charge Court/ Successor Court to the **concerned System Officer / System Assistant**, who will prepare a **compile Advance Cause list** of their respective station and send the same to the system Officer, Darbhanga on daily basis **till 04: 30 PM**. The **System Officer** will place the same before the undersigned on **the very next day at 10:00 AM**. Further, all stakeholders are requested to download the '**eCourt Services**' application in their mobile device for getting the update status of their cases.

The mode & process of E-filing will be the same which was earlier adopted vide this office Order No. 175/G dated 31.08.2020

In absence of any Judicial Officer the functioning of the court will be held as per mode of functioning of their in-charge Judicial Officer.

The office of D.L.S.A. shall remain functional during this period.

The Court Manager, Darbhanga, Judge-in-Charge, Benipur/Biraul & Nazir, Darbhanga / Benipur / Biraul are directed to ensure the complete sanitization of the Court premises as well as Courts & Offices.

All the stakeholders are requested / directed to **follow social distancing guidelines** and also **take all preventive measures** to protect themselves from exposure to **CORONA Virus**. Ordinarily **entry of litigants**

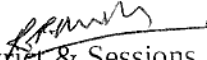
shall **not be permitted** in the Court premises except in the situation where their presence is necessary in a particular case.

All the **learned Advocates** are requested to participate in physical court proceeding **turn by turn** as per call of the case at court room to maintain social distancing as well as to avoid CORONA effect. Co-operation of the members of the Bar association is solicited for smooth functioning of the Courts in running physical mode.

All the aforesaid measures have been taken to avoid congregation and to **ensure minimum footfall** in court premises as per the prevailing Covid-19 guidelines of Central Government / State Government and S.O.P. as directed by the Hon'ble Court.


The Order No. 249/G dated 30.09.2021 and Order No. 252/G dated 04.10.2021 are hereby modified to this extent.

Communicate all concerned.


District & Sessions Judge,
Darbhanga
05 /10/2021

Memo No. 3229-69 /G
Office of the District & Sessions Judge, Darbhanga.
Dated, Darbhanga the 5th October, 2021
Copy forwarded to :-

All the Courts / Nodal Officer / Public Prosecutor, Darbhanga / Government Pleader, Darbhanga / the District Prosecution Officer, Darbhanga / The Secretary, Bar Association, Darbhanga/Benipur/Biraul / the Nazir, Darbhanga/Benipur/Biraul / The System Officer, Darbhanga / The System Assistants, Darbhanga/Benipur/Biraul / all the concerned for information and needful. The System Officer, Darbhanga is directed to publish this Order on the website of the Civil Court, Darbhanga for information of all concerned.


Court Manager
Civil Court, Darbhanga
05 /10/2021